## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 41/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company:

Agricore Commodities Pvt. Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Kanjit Shetty and Anuj Trivedi for

Applicants

2. Mr. Raheel Patel i/b Wanavati Associates

Respondent T

Learned Advocate Mr. Anuj Trivedi with Learned Advocate Mr. Ranjit Shetty present for Operational Creditor/ Petitioner. Learned Advocate Mr. Raheel Patel present for Respondent.

Heard arguments of Learned Counsel for Petitioner.

At request of Learned Counsel for Respondent.

List the matter on 12.07.2017 for hearing the Respondent.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of July, 2017.